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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.01.2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : CA 219/14
PETITION NUMBER : TP 133/16
NAME OF THE PETITIONER(S) : Kasturba Road Business Centre Pvt. Ltd.
NAME OF THE RESPONDENT(S) :
UNDER SECTION : 621 A

S.NO.	NAME(IN CAPITAL)	DESIGNATION	SIGNATURE
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K.V. Omprakash	Authorised Representative	Kishu
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ORDER
Representative of the ^{company} petitioner is present.
He requested time to file withdrawal
application.
posted to 12/1/2017.

Member (J)

Member (T)